कि दूर्वलपर वर्गों के मतदाताओं को इस बात के लिए समर्थ बन.ने के लिए, कि वे अपने मता-धिकार कः प्रयोग निर्वाध रूप से और इस बात से डरे बिना कर सकें कि जिस प्रकार भो उन्होंने वाट डाले हों उसके लिए व डराए और धमकाए जाएगे, गणन प्रक्रिधा में परिवर्तन करना नितान्त आवश्यक है। आयोग को नई प्रक्रिया के स्वा-भाविक गुण के सम्बन्ध में विश्वास हो चुका है जिसका बहुत समय से युताइटेड किंग्डम में सफलता के माथ प्रयोग हैं। रहा है । निम्नलिखित व्यक्तियों द्वार, जः अपने-अपने नामों के सामने दिए गए र जनीतिक टल के थे, संयक्त रुपसे हस्ताअरित तारीख 20 जनवरों, 1971 का एक पत्र निर्वाचन आयोग में प्राप्त हुआ था। इस पत्र में नियमों में अन्तिम क्षण तब्दालियां करने के कारे में विरोध प्रकट किया गया था।

1. श्री पोताम्बर दास----जनसंघ

 श्रो राजनारायण — संयुक्त सोशालिस्ट पार्टी

 अो एस॰डो॰ मिश्र---- उस समय श्रो निज-लिगप्पा का अध्यक्षता वालो काँग्रैस

4. श्री आर॰ सो॰ कपूर---स्वतंत्र

नई प्रक्रिया का विरोध करने वाली कोई भी संसूचना किसी अन्य राजनीतिक दल से प्राप्त नही हुई थीं ।

(घ) जी नही ।

(ङ) और (न) प्रश्न ही नहीं उठते ।

†[THE MINISTER OF LAW AND JUSTICE/ विधि और न्याय मंत्री (SHRI H. R. GOKHALE) : (a) to (c) The counting procedure was changed by making suitable amendments to the Conduct of Elections Rules, 1961, on the basis of the recommendations received from the Election Commission. The procedure thus adopted for amendment of the rules does not constitute any departure from the practice hitherto adopted, nor does the law governing the conduct of elections provide for any prior consultation with the political parties before amendments to rules could be under-

†[] English translation.

taken. The Election Commission considered that the change in the counting procedure was absolutely necessary for enabling voters belonging to the weaker sections to exercise their votes freely and fearlessly without fear of being threatened or intimidated for the way in which they might have cast their votes. The Commission was convinced of the intrinsic merit of the new procedure which has stood the test in the United Kingdom over a period of time. A letter dated the 20th January. 1971, jointly signed by the following persons belonging to the political parties indicated against their names was received in the Election Commission expressing opposition to the introduction of last minute changes in the rules :

1. Shri Pıtambar Dass—Jan Sangh.

2. Shri Raj Narain-Samyukta Socialist Party.

3. Shri S. D. Mishra—Congress then led by Shri Nijalingappa.

4. Shri R. C. Cooper-Swatantra.

No communication opposing the new procedure was received from any other political party.

(d) No, Sir.

(e) and (f) Do not arise.]

COLLECTION OF MONEY FOR ELECTION PURPOSES

*454. SHRI LOKANATH MISRA : Will the Minister of LAW AND IUSTICE/ विधि और न्याय मंत्री be pleased to state :

(a) whether the attention of Government has been drawn to a statement made in Bombay on February 10, 1971, by Dr. R. C. Cooper, General Secretary of the Swatantra Party criticising Government for collecting money from various industries for election purposes; and

(b) if so, the reaction of Government in regard thereto?

THE MINISTER OF LAW AND JUSTICE/ विधि और न्याय मंत्री (SHRI H. R. GOKHALE): (a) and (b) Report of a statement made by Dr. R. C. Cooper, General Secretary of the Swatantra Party, which appeared in the 'Indian Express', New Delhi, dated the 11th February, 1971, came to notice. The question of Government collecting money from any source for election purposes does not arise.

FINANCING OF SMALL-SCALE INDUSTRIES

*455. SHRI K. L. N. PRASAD : Will the Minister of INDUSTRIAL DEVELOPMENT/ औद्योगिक विकास नंत्रो be pleased to state ;

(a) whether it is a fact that a seminar on the financing of small-scale industries in Asia and the Far-East organised by the U.N. Industrial development was held in Delhi, on the 5th April, 1971;

(b) if so, what were the subjects discussed at the seminar; and

(c) whether India put forward any proposal in the seminar, if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT/ औद्योगिक विकास मंत्रालय में उपमंत्री (SHRI SIDDHESHWAR PRASAD) : (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) to (c) Yes, Sir. The Seminar discussed various aspects of the financing of small scale industries and the existing institutional arrangements, in the different countries of the region. The main areas of discussion, however. related to the need for evolving a common definition of small scale industry, *inter se* priority of financial assistance in the overall programme for development of small scale industries public and semi-public financing including equity participation co-operative financing and regional co-operation.

The principal objective of the seminar was an exchange of experiences of the various countries of the region in matters of financial assistance to small scale industries, which might lead to suggesting a plan of action at the national, regional and international level so as to achieve a balanced growth of small scale industries in the different countries, consistent with their overall socio-economic objectives. The Indian socio-economic objectives. The Indian experience and our programme for the development of small scale industries, particularly in matters of financial assistance, was highly appreciated by the participants in the Seminar. The to Questions

plan of action at the national level suggested for the various developing countries in the region was to a large extent based on Indian experience. As for regional and international co-operation, the Indian suggestion for increasing financial and technical assistance from the Asian Development Bank to promote small scale industries in the region was accepted by the Seminar. The Seminar also recommended that opportunities for training in the small industry Extension Training Institute in India should be availed of by the participating countries of the region.

सिचाई को आवश्यकताओं का पता लगाने के लिए सर्वेक्षण

*456 श्री जगदम्बी प्रसाद यादव : क्या सिचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने इस बात का पता लगाने के लिए कोई सर्वेक्षण किया है कि वर्षा और नदियों का कितना पानी उपयोग किये बगैर बह जाता है ;

(ख) क्या सरकार ने इस आत का पता लगाने के लिये भी कोई सर्वेक्षण किया है कि कृषि-भूमि की सिचाई के लिय कितने पानी की आवश्यकता होती है ताकि उसकी उस भूमि को सप्लाई की जा सके ; और

(ग) यदि हांतो इस सम्बन्ध में समन्वय करने के लिये सरकार द्वारा तैयार की गई स्कीम का व्यौरा क्या है और उसके बारे में अब तक क्या प्रगति हर है :

†[SURVEY TO ASSESS IRRIGATION REQUIRE-MENTS

*456. SHRI J. P. YADAV : Will the Minister of IRRIGATION AND POWER/ सिंचाई और विद्युत मंत्री be pleased to state :

(a) whether Government have conducted any survey to ascertain the quantity of water of the rains and rivers which flows away unutilized;

(b) whether Government have also conducted a survey to find out the quantity of water required for irriga-

†[] English translation.